

**ppBefore the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.1 of 2012

Dated: 27th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. M.B. Lal, Technical Member (P&NG)**

Indian Oil Corporation Ltd. Appellant (s)

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Anr.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv.
Mr. Rajat Navet
Mr. Prachi V. Sharma

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.for R-1
Mr. Piyush Joshi for R-1
Ms. Nimisha Dutta for R-1
Ms Sumiti Yadava for R-1
Mr. Aspi Kapadia for R-1
Mr. Raghu Nayyar for R.2
Ms. Pooja Raman for R.2
Mr. Inderbeer Singh Alag
Ms. Sampada Narang
Mr. Rakesh Diwan for PNGRB

Appeal No. 2 of 2012

**Bharat Petroleum Corporation Ltd. Appellant (s)
& Anr.**

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Ors.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv.

Mr. Rajat Navet
Mr. Prachi V. Sharma

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.for R-1
Mr. Piyush Joshi for R-1
Ms. Nimisha Dutta for R-1
Ms Sumiti Yadava for R-1
Mr. Inderbeer Singh Alag
Ms. Sampada Narang
Mr. Rakesh Diwan for PNGRB

Appeal No. 5 of 2012

Gail India Limited

.... Appellant (s)

Versus

**Gujarat State Petroleum Corporation
Ltd. & Ors.**

... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran,
Mr. Ankit Jain
Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.for R-1
Mr. Piyush Joshi for R-1
Ms. Nimisha Dutta for R-1
Ms Sumiti Yadava for R-1
Mr. Inderbeer Singh Alag
Ms. Sampada Narang
Mr. Rakesh Diwan for PNGRB
Mr. Abhinav Vasisht, Sr. Adv.
Mr. Rajat Navet
Mr. Prachi V. Sharma for IOCL & BPCL

Appeal No. 7 of 2012

**Gujarat State Petroleum Corporation
Ltd.**

.... Appellant (s)

Versus

Gail India Limited & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Piyush Joshi
Ms. Nimisha Dutta
Ms Sumiti Yadava
Mr. Aspi Kapadia

Counsel for the Respondent(s): Mr. Abhinav Vasisht, Sr. Adv.
Mr. Rajat Navet
Mr. Prachi V. Sharma for IOCL & BPCL
Mr. Ankit Jain &
Mr. M.G. Ramachandran for GAIL
Mr. Inderbeer Singh Alag
Ms. Sampada Narang
Mr. Rakesh Diwan for PNGRB

ORDER

Post the matter on **01.03.2012** at 4.00 p.m. for filing the written notes by the Appellant.

**(M.B. Lal)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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